MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

REGIONAL WORKSHOP FOR ADVOCATES

(through online and other modes of communication)
22nd & 23rd August, 2025

Cluster of Districts – Gwalior, Datia, Bhind, Morena, Sheopur, Shivpuri, Guna, Ashoknagar, Rajgarh, Sehore, Shajapur, Agar-Malwa, Ujjain, Narisinghpur, Neemuch, Barwani and Burhanpur

PROGRAMME

DAY ONE: 22.08.2025 (Friday)

SESSION	TIME	TOPICS
I	10.30 a.m. to 10.45 a.m.	Inaugural and overview of the Workshop
		By: Director, MPSJA
II	10.45 a.m. to 12.15 p.m.	Key issues relating to New provisions in Bharatiya Nagarik
		Suraksha Sanhita, 2023
		(Followed by open interaction)
		By: Dr. Dharmendra Kumar Tada
		Faculty Member (Sr.), MPSJA
TEA BREAK (12.15 p.m. to 12.30 p.m.)		
III	12.30 p.m. to 1.45 p.m.	
		in Civil Cases;
		(Guidelines of Yashpal Jain v. Sushila Devi case)
		(ii) ADR Procedure – Role of Advocates
		(Followed by open interaction)
		By: Smt. Namita Diwivedi,
		Assistant Director, MPSJA
LUNCH BREAK (1.45 p.m. to 2.30 p.m.)		
IV	2.30 p.m. to 3.45 p.m.	
		(Followed by open interaction)
		By: Shri Amit Singh Sisodia,
		OSD, MPSJA
TEA BREAK (3.45 p.m. to 4.00 p.m.)		
V	4.00 p.m. onwards	Key issues relating to:
		(i) remand and Bail
		(ii) Examination of accused
		(iii) Victim compensation
		(iv) Witness protection
		(Followed by open interaction)
		Dy . Shri Sashin Sharma
		By: Shri Sachin Sharma, Additional Director, MPSJA
		Additional Director, MFSJA

DAY TWO: 23.08.2025 (Saturday)

DAT TWO. 2	3.08.2025 (Saturday)	
I	10.30 a.m. to 11.45 a.m.	Criminal Trial:
		(i) Art of Cross-Examination
		(ii) Proving of document
		(iii) preparation of final arguments
		(Followed by open interaction)
		By: Shri Alok Vagrecha,
		Advocate, High Court of M.P., Jabalpur
	TEA BRI	EAK (11.45 a.m. to 12.00 noon)
II	12.00 noon to 1.15 p.m.	Principles of pleading and drafting
		(Followed by open interaction)
		By: Shri R.K. Sanghi
		Advocate,
		High Court of M.P., Jabalpur
	LUNCH A	BREAK (1.15 p.m. to 2.00 p.m.)
III	2.00 p.m. to 3.15 p.m.	Key issues relating to -
		(a) Electronic Evidence and Cyber Crimes
		(b) Bharatiya Sakshaya Adhiniyam, 2023
		(F-II
		(Followed by open interaction and valedictory)
		By: Shri Manish Sharma
		Faculty Member (Jr.1), MPSJA
	TEA BI	REAK (3.15 p.m. to 3.30 p.m.)
IV	3.30 p.m. onwards	Role of Advocates in justice dispensation and Professional
		ethics
		By: Director, MPSJA

Note: -

- (1)
- Schedule is subject to change under exigencies, if any.

 It is advisable to observe instructions/directions regarding this workshop issued by MPSJA from (2) time to time.